## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 14/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: M/s. Raj Infrastructural Technologies (I) Pvt. Ltd.

M/s. Octage Green Power and Sugar Ltd.

SECTION OF THE COMPANIES ACT: 237, 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION **SIGNATURE** MAHOSH ATHAYALE

1 Mr. Rashmin Khandekar FOR Respondent Dile No.1 to 3. alw Ms. ARYA BILE

## Order CP No.14/237,397-398/NCLT/MB/MAH/2014

Since the Arbitration Application is pending and the same being part-heard, list this Application No.52 of 2015 for completion of the hearing on 21.4.2017.

> Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

> > Sd/-

V. NALLASENAPATHY Member (Technical)